

49

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015

CORAM:

Present:

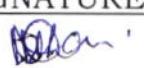
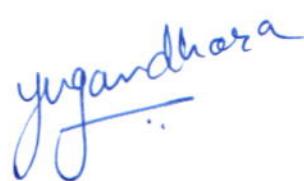
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Mr. Mukesh Gokal
V/s.
M/s. Contrex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Madhura Kulkarni	Associate i/b. M/s. Chitnis & Co.	
2.	Aditya Mehta alw. Arvind Shrivastava	i/b. Kalpesh Joshi \$ Associates (Intervenors)	
3.	Yugandhara Khanvilkar	Associate, Dastur Kalambi & Associates	
4.	Adv. Shrey Shah for the Petitioner	i/b. Jhangiani Narwala & Associates	
5.	Ms. Eram Daraishi for Resp No. 1	i/b M/s Kartikaya & Associates	

Contd -- 2/-

ORDER

TCP 20/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 15.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)